Annexure-3

Name of the Corporate Debtor: Panchtatwa Milk Industries Private Limited; Date of commencement of CIRP: 19-03-2025; List of creditors as on: 30-07-2025

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

S.	Name of Creditor Details of claim received			Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks, if any
No		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount	Whether	% of voting	contingent	any mutual	claim not	claim under	
		receipt		admitted	claim	security interest	covered by	related	share in	claim	dues,	admitted	verification	
							guarantee	party?	CoC		that may be			
											set-off			
1	Maharashtra State Co-operative	04-04-2025	38,67,25,373.00	38,67,25,373.00	Secured FC	38,67,25,373.00	Nil	No	32.54	-	-	-	1	The amount has been
	Bank Ltd.													provisionally admitted
2	M/s Mumbai District Central Co-	11-04-2025	23,00,04,035.00	23,00,04,035.00	Secured FC	23,00,04,035.00	Nil	No	19.36	=	=	-	-	The amount has been
	operative Bank Limited (MDCC)													provisionally admitted
3	M/s Thane District Central Co-	11-04-2025	10,82,20,797.00	10,82,20,797.00	Secured FC	10,82,20,797.00	Nil	No	9.11	-	-	-	-	The amount has been
	Operative Bank Limited (TDCC)													provisionally admitted
4	M/s Sindhugarg District Central	23-04-2025	20,00,00,000.00	20,00,00,000.00	Secured FC	20,00,00,000.00	Nil	No	16.83	-	-	-	-	The amount has been
	Co. Op. Bank Ltd													provisionally admitted
	Total		92,49,50,205.00	92,49,50,205.00	-	92,49,50,205.00	-	-	77.84	-	-	-	-	-